

CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

C.P. No. 98/95 IN
O.A. No. 57/95

Mrs. R. R. Joshi

.... Applicant
V/s

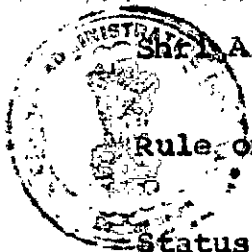
Union of India & Ors.

.... Respondents

CORAM : Hon'ble Shri Justice M. S. Deshpande, Vice Chairman
Hon'ble Shri P. P. Srivastava, M(A)

TRIBUNAL'S ORDER

Dated : 31.7.95

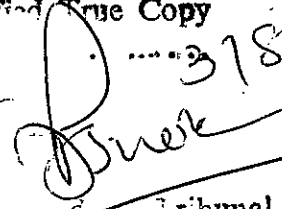


Shri A. Shivade, counsel for the applicant.

Rule on C.P. Returnable on 4.9.95.

Status-quo in respect of vacation of quarters.

Certified True Copy
Date 31/8/95

By 
Secretary, Tribunal.
Bombay Bench.

File
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